

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 615  
(IB)-746(PB)/2021  
IA/2878/2024

**IN THE MATTER OF:**  
State Bank of India

...PETITIONER

**Vs.**

Smt. Preeti Saxena

...RESPONDENT

**Section**  
U/s 95 (1) of (IBC)

Order delivered on 23.07.2024  
HYBRID HEARING (PHYSICAL & VC)

**Coram:**  
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

**For the Petitioner/Applicant:**

**For the RP**

:Adv Vinod Chaurasia for Mr. Rakesh Kumar  
Gupta (RP)

**ORDER**

Due to paucity of time, the matter is adjourned to **12.08.2024.**

Sd/-  
(Rahul Bhatnagar)  
Member (T)